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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 168/2013 and CA No. 1074/2015**

DSV AIR & SEA PVT LTD Petitioner
Through: Mr. Ankur Gupta, Advocate.

versus

M/S ARGENTUM AUTO PVT LTD Respondent
Through

CORAM:
HON'BLE MR. JUSTICE SUDERSHAN KUMAR MISRA

ORDER
% **29.07.2015**

CA Nos. 2011/2015 and 1281/2015

List on 8th September, 2015, i.e., the date already fixed.

SUDERSHAN KUMAR MISRA, J

JULY 29, 2015

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